## F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 27.08.2018

## ORDER NO. 181 of 2018

Hon'ble HOD is pleased to partially modify the roster order no. **175 of 2018 for CESTAT Delhi** to the extent indicated below:-

**On 27.08.2018 at 10.30 a.m.** Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri Bijay Kumar, Member (T) will also hear Service Tax Division Bench matters alongwith Customs and Excise Division Bench matters.

On this day Hon'ble Shri C.L. Mahar, Member (T) will hear Single Member Bench matters as notified.

By Order

(Bineesh Kumar K.S) Registrar

Copy to:

SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar